

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2010
CA No.

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: Mr. Pravin Jain
V/s.
M/s. Diastar Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	PRAMOD BHOSLE i/w Rookada & Ass.	COUNSEL FOR PETITIONER	
2.	Pooja Gupta i/b K & A	Advocate for Petitioner	

Order

CP. No. 79/397-398/CLB/MB/MAH/2010

Proxy appeared on behalf of the Petitioner, has stated that she is not aware as to order dated 22.07.2016 directing the Petitioner to communicate next date of hearing to Respondents.

If the order dated 22.07.2016 is not communicated to Respondents, the Respondent side is peremptorily directed to comply the order dated 22.07.2016.

List this matter for hearing on 30.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)